| | | | | | Name of | - | | | Developers F | | nited | | | |
|-----|----------------------|----------|---------------------|----------------|-------------------------|------------|-------------|-------------|---------------|-------------|-------------|-------------|--------------------|------------------------------|
| | | | | | | Date of c | ommence | ment of C | IRP: 09/02/2 | 024 | | | | |
| | | | | | | Li | ist of cred | itors as: 1 | 0/03/2025 | | | | | |
| | | _ | | | List of secured finance | ial credit | ors (financ | ial credit | ors belonging | g to any cl | ass of cred | litors) | | |
| SI. | Name of creditor | Detail | s of claim received | | Details of o | claim adm | nitted | | | Amount | Amount | Amount of | Amount of claim | Remarks, if any |
| No. | | Date of | Amount claimed | Amount of | Nature of claim | Amount | Amount | | % voting | of | of any | claim not | under verification | |
| | | receipt | | claim admitted | | covered | covered | Whether | share in | continge | mutual | admitted | | |
| | | | | | | by | by | related | CoC | nt claim | dues, | | | |
| | | | | | | security | guarant | party? | | | that may | | | |
| | | | | | | interest | ee | | | | be | | | |
| 1 | Class of Creditors - | Claims | 1,001,976,712 | 491,488,306 | Secured financial | NA | NA | No | 48.95% | - | - | 510,488,406 | - | Kindly refer the below notes |
| | Homebuyers (AR Mr. | received | | | creditors (financial | | | | | | | | | |
| | Rajesh Shah | upto | | | creditors belonging to | | | | | | | | | |
| | | 25.02.20 | | | any class of creditors) | | | | | | | | | |
| | | 25 | | | with voting rights | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |

Note:

1. That the RP during its verification has found out that the erstwhile promoters has sold some flats more than once. Thus the RP has segregated the FC - belonging to any class of creditor (Homebuyers) in 2 categories, Secured FC belonging to any class of creditor which will consist of Homebuyers that were the 1st buyer as per the date of agreement entered with the CD or the Homebuyer who has the NoC of the lender against their respective units (having total admitted claim of Rs. 491,488,306/-)and Unsecured FC belonging to any class of creditor which will consist of Homebuyers that were the subsequent Buyers as per the date of agreement entered with the CD or the Homebuyer who was the 1st buyer as per the date of agreement entered with the CD, but the subsequent Buyer for the same unit has the NoC from the lender (having total admitted claim of Rs. 113,453,184/-). (Reference: Mansi Brar vs. Dream Procon Pvt. Ltd. - NCLAT order dt. 08.04.2021 in CA (AT) (Ins) No. 269 of 2021)

2. The purpose of such segregation is to ensure just and reasonable treatment to each class of Financial Creditor, the same flat cannot be earmarked for the two buyers, because the interest and right of the homebuyers (first sale) and the homebuyers (subsequent sale) shall vary, due to which it was required to create different class to allot the voting rights correctly. Due to the above aforesaid reason the RP has segregated the Homebuyers in 2 categories, Secured FC belonging to any class of creditor consist of Homebuyers without voting rights.

3. As per the information available with the RP, building A2 and B has been completed till 09th Floor and part OC has been received and homebuyers has been given the possession, thus as per the legal opinion received, the claim of homebuyers who has possession and has executed conveyance deed / sale deed / deed of apartment, before CIRP commencement date, cannot be considered. Further the homebuyers who has filed their claim and has got possession, however the conveyance deed / sale deed / deed of apartment, before CIRP commencement date, cannot be considered. Further the homebuyers who has filed their claim has been treated and for including the said homebuyer is list of Claims, a nominal value of 1 Rs. is been given, as they have been given the respective allotment and only basic compliance is required.

4. Further the amount of claim not admitted, generally consist of the amount of interest portion claimed by the respective claimant at the rate of 18% - 22%, as per the general understanding the RP has calculated the interest rate @ 8% from the date of possession as per the agreement till CIRP commencement date of those claimant who has submitted detailed agreement to sale.

5. The claims are provisionally admitted on basis of preliminary verification, as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents and details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.

6. Further the homebuyers who has filed their claim for specific unit however didn't submit agreement to sale and whose index II has not been found and also whose name cannot be traced from legal title search report conducted by previous IRP, currently their name has been kept in homebuyers list of without voting right. However as and when RP received their index II copy and Agreement to sale copy, their name will be updated in the list of homebuyers with voting rights subject to verification of the same.

| S.No. | Name of Homebuyer | Flat No. | Building No. | Date of Agreement Doc | cument No. | Consideration Amount as per Agreement | Date of Possession as per Agreement | Date of Filing of Claim | Total Principal Claimed including Stamp Duty | Total Interest Amount included in claim | Total Claimed Amount (Including Interest) | Principal Amount Admitted | Interest @8% from the date of expected possession till CIRP date | Days for interest calculation (No. of days) | Total Claim Admitted | Amount under Verification | Amount Not Admitted | Status of Claimant | Voting Percentage |
|-------|--|------------|--------------|-----------------------|------------|--|--|-------------------------|---|--|--|---------------------------|--|---|----------------------|------------------------------|------------------------|-------------------------------|-------------------|
| | | | | | | | | | | | | | | Calculated from date of possession as mentoned in the agreement to sale / sale deed | | | | | |
| 1 | Dattatray Sandipan Mule | 101 | Al | 2/11/2021 47 | 700/2021 | 4,500,000 | 15-Dec-22 | 25/02/2024 | 4,500,000 | 810,000 | 5,310,000 | 4,425,000 | 408,312 | 421 | 4,833,312 | | 476,688 | Homebuyers with voting rights | 0.98 |
| 2 | Dattatray Sandipan Mule | 102 | AI | 14/10/2021 57 | 745/2021 | 4,100,000 | 15-Dec-22 | 25/02/2024 | 4,100,000 | 738,000 | 4,838,000 | 3,229,783 | 298,025 | 421 | 3,527,808 | | 1,310,192 | Homebuyers with voting rights | 0.72 |
| 3 | Neeta Prakash Damami And Anil Maruti Hotkar | 104 | AI | 23/03/2021 15 | 579/2021 | 3,500,000 | - | 26/02/2024 | 3,670,000 | 1,816,650 | 5,486,650 | | | | | | 5,486,650 | Homebuyers with voting rights | |
| 4 | Vaibhav Vasantrao Sawant | 105 | AI | 23/9/2021 35 | 982/2021 | 3,000,000 | 15-Dec-22 | 6/12/2024 | 3,000,000 | 460,800 | 3,460,800 | 2,750,000 | 253,753 | 421 | 3,003,753 | | 457,047 | Homebuyers with voting rights | 0.61 |
| 5 | Kaushik Gangadhar Sonawne & Priyanka Kaushik Sonawne | 106 | AI | 11/8/2021 37 | 796/2022 | 4,800,000 | 15-Dec-22 | 26/02/2024 | 4,320,000 | 909,792 | 5,229,792 | 2,890,900 | 266,755 | 421 | 3,157,655 | | 2,072,137 | Homebuyers with voting rights | 0.64 |
| 6 | Anant Subhash Bhuse | 201 | Al | 13/09/2021 38 | 810/2021 | 4,150,000 | 15-Dec-22 | 9/4/2024 | 4,150,000 | 385,665 | 4,535,665 | 4,150,000 | 382,937 | 421 | 4,532,937 | | 2,728 | Homebuyers with voting rights | 0.92 |
| 7 | Atul Ashok Nadgunde | 202 | Al | 11/11/2021 48 | 831/2021 | 2,500,000 | 15-Dec-22 | 7/12/2024 | 2,500,000 | 384,000 | 2,884,000 | 2,500,000 | 230,685 | 421 | 2,730,685 | | 153,315 | Homebuyers with voting rights | 0.56 |
| 8 | Viresh Baswaraj Wale | 203 | Al | 24/12/2022 46 | 661/2022 | 3,600,000 | 12-Dec-22 | 25/02/2024 | 3,600,000 | 348,480 | 3,948,480 | 3,600,000 | 334,553 | 424 | 3,934,553 | | 13,927 | Homebuyers with voting rights | 0.80 |
| 9 | Deepali Sagar Shah & Sagar Rajkumar Shah | 204 | Al | 31/12/2020 19 | 190/2021 | 3,500,000 | 12-Dec-22 | 26/02/2024 | 3,635,000 | 765,531 | 4,400,531 | 2,299,000 | 213,650 | 424 | 2,512,650 | | 1,887,881 | Homebuyers with voting rights | 0.51 |
| 10 | Purushottam C Bhandekar | 206 | Al | 24/03/2021 15 | 598/2021 | 3,500,000 | - | 26/02/2024 | 3,670,800 | 1,027,824 | 4,698,624 | | - | | | | 4,698,624 | Homebuyers with voting rights | |
| 11 | Hanumant Pandurang Ubale | 301 | Al | 17/03/2021 14 | 410/2021 | 3,600,000 | 12-Dec-22 | 25/02/2024 | 3,600,000 | - | 3,600,000 | 2,350,000 | 218,389 | 424 | 2,568,389 | | 1,031,611 | Homebuyers with voting rights | 0.52 |
| 12 | Shitalkumar Maruti Kolhal | 302 | A1 | 12/8/2021 32 | 214/2021 | 3,500,000 | 15-Dec-22 | 25/02/2024 | 3,500,000 | 500,000 | 4,000,000 | | - | | - | | 4,000,000 | Homebuyers with voting rights | |
| 13 | Joshila Prakash Ranbhaire & Prakash Rajaram Ranbhaire | 303 | A1 | 30/04/2021 29 | 917/2021 | 3,800,000 | - | 26/02/2024 | 3,700,000 | 779,220 | 4,479,220 | | - | | - | | 4,479,220 | Homebuyers with voting rights | |
| 14 | Snehal Shah | 304 | AI | 1/3/2021 10 | 064/2021 | 3,000,000 | 30-Jun-22 | 1/4/2024 | 3,000,000 | 420,000 | 3,420,000 | | | | | | 3,420,000 | Homebuyers with voting rights | |
| 15 | Madanlal Shaligramji Miniyar | 305 306 | AI | 1/2/2021 50 | 502/2021 | 7,400,000 | 12-Dec-22 | 12/2/2024 | 7,572,050 | 2,200,943 | 9,772,993 | 7,024,195 | 652,769 | 424 | 7,676,964 | | 2,096,029 | Homebuyers with voting rights | 1.56 |
| 16 | Nilima Ramesh Gund & Ramesh Bhagwat Gund | 401 | AI | 31/12/2021 8 | 84/2021 | 3,900,000 | 12-Dec-22 | 24/02/2024 | 3,900,000 | 819,000 | 4,719,000 | 2,800,000 | 260,208 | 424 | 3,060,208 | | 1,658,792 | Homebuyers with voting rights | 0.62 |
| 17 | Sushim Amrutrao Waghmare | 402 | AI | 28/01/2022 5 | 547/2022 | 4,900,000 | 15-Dec-22 | 26/02/2024 | 4,900,000 | 1,764,000 | 6,664,000 | 3,700,000 | 341,414 | 421 | 4,041,414 | | 2,622,586 | Homebuyers with voting rights | 0.82 |
| 18 | Viresh Baswaraj Wale | 403 | AI | 10/8/2021 47 | 712/2021 | 3,550,000 | | 25/02/2024 | 3,794,000 | 1,821,120 | 5,615,120 | 3,375,000 | | - | 3,575,000 | | 2,040,120 | Homebuyers with voting rights | 0.73 |
| 19 | Manjunath Nagendra Jomivale | 404 | AI | 2/12/2020 40 | 004/2020 | 4,000,000 | 12-Dec-22 | 3/3/2024 | 4,150,000 | 873,990 | 5,023,990 | 2,955,754 | 274,683 | 424 | 3,230,437 | | 1,793,553 | Homebuyers with voting rights | 0.66 |
| 20 | Adwait Bachuwar And Ankita Bachuwar | 405 | A1 | 3/12/2020 47 | 737/2020 | 4,000,000 | 30-Mar-22 | 26/02/2024 | 4,000,000 | - | 4,000,000 | 3,400,000 | 507,485 | 681 | 3,907,485 | | 92,515 | Homebuyers with voting rights | 0.80 |
| 21 | Prajakta Pradip Koli | 406 | Al | 2/2/2021 5: | 525/2021 | 4,100,000 | 12-Dec-22 | 26/02/2024 | 4,100,000 | 883,578 | 4,983,578 | 4,100,000 | 381,019 | 424 | 4,481,019 | | 502,559 | Homebuyers with voting rights | 0.91 |

| | | | | | | | | | | | | | | | | | 1 | |
|----|--|-----|----|------------|-----------|-----------|-----------|------------|-----------|-----------|-----------|-----------|---------|-----|-----------|------------|---------------------------------|------|
| 22 | Ravindra Ramgopal Miniyar And Lata Ramgopal Miniyar | 501 | AI | 1/2/2021 | 503/2021 | 3,700,000 | 12-Dec-22 | 26/02/2024 | 3,440,000 | 999,893 | 4,439,893 | 3,145,000 | 292,270 | 424 | 3,437,270 | - 1,002,63 | 3 Homebuyers with voting rights | 0.70 |
| 23 | Vishal Bhanudas Kshirsagar | 502 | AI | 18/06/2021 | 2307/2021 | 4,350,000 | 15-Dec-22 | 26/02/2024 | 3,816,365 | 1,056,453 | 4,872,818 | 3,728,746 | 344,066 | 421 | 4,072,812 | . 800.00 | 6 Homebuyers with voting rights | 0.83 |
| 24 | MOHIT SURESH SHAH | 503 | Al | 23/06/2021 | 2372/2021 | 3,500,000 | | 3/3/2024 | 3,743,001 | 788,275 | 4,531,276 | | - | | - | - 4,531,27 | 5 Homebuyers with voting rights | |
| 25 | Amruta Sanjay Kulkarni & Sanjay Jayant Kulkarni | 504 | AI | 29/12/2020 | 4849/2020 | 3,750,000 | 12-Dec-22 | 25/02/2024 | 3,892,500 | 819,760 | 4,712,260 | 3,602,500 | 334,786 | 424 | 3,937,286 | - 774,92 | 4 Homebuyers with voting rights | 0.80 |
| 26 | Kavita Arun Mantry | 505 | AI | 23/12/2020 | 4603/2020 | 3,500,000 | 12-Dec-22 | 26/02/2024 | 3,425,000 | 995,533 | 4,420,533 | 3,150,000 | 292,734 | 424 | 3,442,734 | - 977,7 | 9 Homebuyers with voting rights | 0.70 |
| 27 | Pramod Mahatappa Kalshetti | 506 | AI | 29/01/2021 | 476/2021 | 3,800,000 | 12-Dec-22 | 3/3/2024 | 3,982,000 | 838,609 | 4,820,609 | | - | | - | - 4,820,66 | Homebuyers with voting rights | - |
| 28 | Swarali Prashant Patil | 601 | AI | 30/06/2021 | 2517/2021 | 4,000,000 | 15-Dec-22 | 5/4/2024 | 3,850,000 | 385,000 | 4,235,000 | 2,850,000 | 262,981 | 421 | 3,112,981 | - 1,122,01 | Homebuyers with voting rights | 0.63 |
| 29 | Moin Hamid Inamdar | 602 | AI | 26/11/2021 | 5132/2021 | 3,700,000 | 15-Dec-22 | 24/02/2024 | 3,700,000 | 666,000 | 4,366,000 | 2,969,500 | 274,008 | 421 | 3,243,508 | - 1,122,45 | 2 Homebuyers with voting rights | 0.66 |
| 30 | Mr. Swapnil Maruti More & Mr. Ajay Maruti More | 603 | AI | 24/06/2021 | 2397/2021 | 4,700,000 | | 26/02/2024 | 4,699,999 | 794,565 | 5,494,564 | - | - | | | - 5,494,54 | 4 Homebuyers with voting rights | - |
| 31 | Naganath Shivappa Kanjeri & Nagarbhai Naganath Kanjeri | 604 | AI | 7/7/2021 | 2645/2021 | 3,500,000 | 15-Dec-22 | 26/02/2024 | 3,420,000 | 355,680 | 3,775,680 | 3,004,034 | 277,194 | 421 | 3,281,228 | - 494,4: | 2 Homebuyers with voting rights | 0.67 |
| 32 | Jaya Randive & Digambar Randive | 605 | AI | 3/3/2021 | 1125/2021 | 4,000,000 | 30-Apr-22 | 12/2/2024 | 4,459,789 | 1,462,566 | 5,922,355 | 3,799,789 | 541,340 | 650 | 4,341,129 | - 1,581,22 | 6 Homebuyers with voting rights | 0.88 |
| 33 | Aniket Vivek Shete | 606 | AI | 10/2/2021 | 990/2021 | 3,900,000 | - | 26/02/2024 | 3,540,125 | 1,274,436 | 4,814,561 | 2,854,125 | - | - | 2,854,125 | - 1,960,43 | 5 Homebuyers with voting rights | 0.58 |
| 34 | Hardik Shah | 701 | AI | 11/1/2021 | 200/2021 | 3,750,000 | 31-Jan-22 | 25/02/2024 | 3,194,100 | 1,149,876 | 4,343,976 | 3,194,100 | 517,357 | 739 | 3,711,457 | - 632,51 | 9 Homebuyers with voting rights | 0.76 |
| 35 | Hardik Shah | 702 | Al | 11/1/2021 | 201/2021 | 3,750,000 | 31-Jan-22 | 25/02/2024 | 3,194,100 | 1,149,876 | 4,343,976 | 3,194,100 | 517,357 | 739 | 3,711,457 | - 632,51 | 9 Homebuyers with voting rights | 0.76 |
| 36 | Mr. Jaykumar Rajkumar Kamble & Mrs. Shamal Jaykumar Kamble | 703 | Al | 23/08/2021 | 3379/2021 | 4,100,000 | 15-Dec-22 | 25/02/2024 | 4,100,000 | 1,000,000 | 5,100,000 | 1,500,000 | 138,411 | 421 | 1,638,411 | - 3,461,51 | 9 Homebuyers with voting rights | 0.33 |
| 37 | Sagar Rajkumar Shah & Vijaya Rajkumar Shah | 704 | AI | 29/08/2020 | 4430/2020 | 3,500,000 | 12-Dec-22 | 26/02/2024 | 3,638,300 | 766,226 | 4,404,526 | 3,500,000 | 325,260 | 424 | 3,825,260 | - 579,24 | 6 Homebuyers with voting rights | 0.78 |
| 38 | Kadambari Anirudha Uppin & Anirudha Siddharam Uppin | 705 | AI | 31/12/2020 | 304/2021 | 3,500,000 | 31-Jan-22 | 25/02/2024 | 3,500,000 | 1,080,000 | 4,580,000 | 2,980,100 | 482,695 | 739 | 3,462,795 | - 1,117,20 | 5 Homebuyers with voting rights | 0.70 |
| 39 | Prafullkumar Prakash Jamadar & Manisha Prafullkumar Jamadar | 706 | Al | 2/3/2021 | 1091/2021 | 4,100,000 | 12-Dec-22 | 26/02/2024 | 3,900,000 | 815,473 | 4,715,473 | 3,900,000 | 362,433 | 424 | 4,262,433 | - 453,04 | 0 Homebuyers with voting rights | 0.87 |
| 40 | Ritesh Mahantesh Bhanamagi | 802 | AI | 22/11/2021 | 6305/2021 | 4,500,000 | 12-Dec-22 | 25/02/2024 | 4,500,000 | - | 4,500,000 | 3,921,983 | 364,476 | 424 | 4,286,459 | - 213,5 | I Homebuyers with voting rights | 0.87 |
| 41 | Ajay Ashok Mali | 805 | AI | 30/06/2021 | 2537/2021 | 3,500,000 | 15-Dec-22 | 26/02/2024 | 3,752,000 | 790,171 | 4,542,171 | 3,225,000 | 297,584 | 421 | 3,522,584 | - 1,019,51 | 7 Homebuyers with voting rights | 0.72 |
| 42 | Mr. Ritesh Krishnat Kadam & Mrs. Shushila Ritesh Kadam | 806 | AI | 19/03/2021 | 1483/2021 | 4,100,000 | 16-Mar-23 | 10/6/2024 | 3,690,000 | 345,384 | 4,035,384 | 3,690,000 | 266,893 | 330 | 3,956,893 | - 78,45 | I Homebuyers with voting rights | 0.81 |
| 43 | Shekhar Shankar Ramdas | 902 | AI | 12/8/2021 | 3215/2021 | 4,100,000 | 15-Dec-22 | 26/02/2024 | 4,250,000 | 600,000 | 4,850,000 | 2,995,800 | 276,434 | 421 | 3,272,234 | - 1,577,70 | 5 Homebuyers with voting rights | 0.67 |
| 44 | Smita Sham Raut | 903 | Al | 28/06/2021 | 2470/2021 | 3,300,000 | 15-Dec-22 | 26/02/2024 | 3,300,000 | 712,800 | 4,012,800 | 2,600,000 | 239,912 | 421 | 2,839,912 | - 1,172.81 | 8 Homebuyers with voting rights | 0.58 |

| 45 | Hardik Shah | 904 | AI | 16/2/2021 | 769/2021 | 4,100,000 | 31-Jan-22 | 25/02/2024 | 3,393,100 | 1,221,516 | 4,614,616 | 3,393,100 | 549,589 | 739 | 3,942,689 | - 671,923 | Homebuyers with voting rights | 0.80 |
|----|---|------|----|------------|-----------|-----------|-----------|------------|-----------|-----------|-----------|-----------|---------|-----|-----------|-------------|-------------------------------|------|
| 46 | Hardik Shah | 905 | AI | 18/02/2021 | 839/2021 | 4,100,000 | 31-Jan-22 | 25/02/2024 | 3,393,100 | 1,221,516 | 4,614,616 | 3,393,100 | 549,589 | 739 | 3,942,689 | . 671,92 | Homebuyers with voting rights | 0.80 |
| 47 | Prakash Veerappa Balti And Nabha Prakash Batli | 1001 | AI | 28/10/2021 | 5945/2021 | 4,000,000 | - | 26/02/2024 | 4,270,000 | 899,262 | 5,169,262 | 3,360,000 | | | 3,360,000 | - 1,809,263 | Homebuyers with voting rights | 0.68 |
| 48 | Dattatray Sandipan Mule | 1002 | AI | 28/04/2023 | 2356/2023 | 3,500,000 | 30-Dec-23 | 25/02/2024 | 3,745,000 | - | 3,745,000 | 1,300,000 | 11,682 | 41 | 1,311,682 | - 2,433,318 | Homebuyers with voting rights | 0.27 |
| 49 | Prashant prakash kulkarni & Prema prashant kulkarni | 1003 | AI | 5/10/2021 | 4161/2021 | 4,100,000 | 15-Dec-22 | 25/02/2024 | 3,634,000 | 1,056,282 | 4,690,282 | 3,444,000 | 317,792 | 421 | 3,761,792 | . 928,49 | Homebuyers with voting rights | 0.77 |
| 50 | Bhavya Sinnur | 1004 | AI | 8/7/2021 | 2685/2021 | 3,500,000 | 15-Dec-22 | 26/02/2024 | 3,029,298 | 765,000 | 3,794,298 | 500,000 | 46,137 | 421 | 546,137 | - 3,248,161 | Homebuyers with voting rights | 0.11 |
| 51 | Rashmi Aradhye | 1005 | AI | 17/09/2021 | 3919/2021 | 3,850,000 | 15-Dec-22 | 23/03/2024 | 3,850,000 | 539,000 | 4,389,000 | 3,850,000 | 355,255 | 421 | 4,205,255 | - 183,74 | Homebuyers with voting rights | 0.86 |
| 52 | Dhaval Dipak Ruikar | 1006 | AI | 30/06/2021 | 2518/2021 | 4,100,000 | 15-Dec-22 | 24/02/2024 | 4,800,000 | - | 4,800,000 | 3,975,000 | 366,789 | 421 | 4,341,789 | - 458,211 | Homebuyers with voting rights | 0.88 |
| 53 | Vaishali Subhash Khune | 1101 | AI | 15/11/2021 | 6199/2021 | 3,900,000 | 30-Apr-22 | 26/02/2024 | 4,099,900 | 1,352,967 | 5,452,867 | 3,900,000 | 555,616 | 650 | 4,455,616 | - 997,251 | Homebuyers with voting rights | 0.91 |
| 54 | Hardik Shah | 1102 | AI | 29/08/2022 | 4356/2022 | 3,500,000 | 30-Jun-23 | 25/02/2024 | 3,852,085 | 367,500 | 4,219,585 | 3,666,666 | 180,018 | 224 | 3,846,684 | - 372,901 | Homebuyers with voting rights | 0.78 |
| 55 | Ketaki Mohit Shah | 1103 | AI | 30/11/2021 | 6474/2021 | 4,100,000 | - | 3/3/2024 | 4,376,000 | 921,585 | 5,297,585 | - | - | - | - | - 5,297,583 | Homebuyers with voting rights | - |
| 56 | Kamalakar Namdeo Kanade And Ashwini Kamalakar Kanade | 1104 | AI | 20/08/2021 | 3353/2021 | 4,800,000 | 15-Dec-22 | 26/02/2024 | 5,118,000 | 1,077,851 | 6,195,851 | 4,030,000 | 371,864 | 421 | 4,401,864 | - 1,793,987 | Homebuyers with voting rights | 0.90 |
| 57 | Muzammil Iqbal Shaikh And Sadaf Jahan Muzammil Shaikh | 1105 | AI | 6/7/2021 | 2637/2021 | 3,500,000 | 12-Dec-22 | 25/02/2024 | 3,500,000 | 945,000 | 4,445,000 | 650,000 | 60,405 | 424 | 710,405 | - 3,734,599 | Homebuyers with voting rights | 0.14 |
| 58 | Santosh Madhukar Nikam & Lalita Santosh Nikam | 1106 | AI | 22/10/2021 | 4507/2021 | 4,400,000 | 15-Dec-22 | 4/3/2024 | 4,400,000 | 926,640 | 5,326,640 | 4,400,000 | 406,005 | 421 | 4,806,005 | - 520,63 | Homebuyers with voting rights | 0.98 |
| 59 | Hardik Shah | 1201 | AI | 29/08/2022 | 4355/2022 | 3,500,000 | 30-Jun-23 | 25/02/2024 | 3,851,923 | 367,500 | 4,219,423 | 3,666,666 | 180,018 | 224 | 3,846,684 | - 372,735 | Homebuyers with voting rights | 0.78 |
| 60 | Chetan Chandrikant gaikwad | 1202 | AI | 3/1/2022 | 17/2022 | 3,250,000 | 15-Dec-22 | 21/12/2024 | 3,250,000 | 520,000 | 3,770,000 | 3,250,000 | 299,890 | 421 | 3,549,890 | . 220,110 | Homebuyers with voting rights | 0.72 |
| 61 | Siddararn Shivanna Kapase | 1203 | AI | 25/11/2021 | 6392/2021 | 3,150,000 | 15-Dec-22 | 25/03/2024 | 3,150,000 | 420,000 | 3,570,000 | 3,150,000 | 290,663 | 421 | 3,440,663 | - 129,337 | Homebuyers with voting rights | 0.70 |
| 62 | Santosh Subhash Suryawanshi & Shridevi Santosh Suryawanshi | 1204 | AI | 27/07/2021 | 2906/2021 | 3,900,000 | 15-Dec-22 | 26/02/2024 | 3,296,752 | 593,415 | 3,890,167 | | | | | - 3,890,167 | Homebuyers with voting rights | |
| 63 | Mr. Pandit Kisan Langar | 1206 | AI | 22/07/2021 | 2820/2021 | 5,300,000 | 15-Dec-22 | 26/02/2024 | 5,300,000 | | 5,300,000 | 4,277,787 | 394,728 | 421 | 4,672,515 | . 627,483 | Homebuyers with voting rights | 0.95 |
| 64 | Shrinath Laxman Mahadik & Sulochana Shrinath Mahadik | 1301 | AI | 6/7/2022 | 3595/2022 | 3,075,000 | 30-Jun-23 | 26/02/2024 | 3,309,800 | 546,117 | 3,855,917 | | | | | - 3,855,917 | Homebuyers with voting rights | |
| 65 | Vishal Vijaykumar Jadhav and Lalita Vijaykumar Jadhav | 1302 | AI | 11/10/2022 | 5024/2022 | 3,300,000 | 21-Jun-22 | 14/03/2024 | 2,551,000 | 136,633 | 2,687,633 | 2,551,000 | 334,356 | 598 | 2,885,356 | | Homebuyers with voting rights | 0.59 |
| 66 | Vinit Jayprakash Rathod | 1303 | AI | 17/06/2022 | 3293/2022 | 4,500,000 | 31-Mar-23 | 26/02/2024 | 4,500,000 | - | 4,500,000 | - | - | | - | - 4,300,000 | Homebuyers with voting rights | - |
| 67 | Vipul Rajaram Ganage and Rupali Vipul Gange | 1304 | AI | 22/07/2021 | 2834/2021 | 3,900,000 | 15-Dec-22 | 25/02/2024 | 3,744,000 | 794,563 | 4,538,565 | 3,744,000 | 345,474 | 421 | 4,089,474 | - 449,091 | Homebuyers with voting rights | 0.83 |

| Image: Processes of the state of t | - | | | | | | | | | | | | | | | | | | | |
|---|----|--|------|----|------------|-----------|-----------|-----------|------------|-----------|---------|-----------|-----------|---------|-----|-----------|---|-----------|---|------|
| No. N | 68 | Rahul Laxman Mahadik | 1306 | Al | 5/7/2022 | 3596/2022 | 3,150,000 | - | 26/02/2024 | 3,389,600 | 559,284 | 3,948,884 | | | - | | | 3,948,884 | Homebuyers with voting rights | |
| No. N | 69 | Pradnya Sarnath Waghmare & Sarnath Nagnath Waghmare | 1401 | Al | 17/08/2022 | 4173/2022 | 4,950,000 | - | 25/02/2024 | 3,211,020 | 963,306 | 4,174,326 | 3,211,020 | - | - | 3,211,020 | | 963,306 | Homebuyers with voting rights | 0.65 |
| 1 | 70 | Mamta Vikas | 1402 | AI | 26/07/2022 | 3895/2022 | 3,240,000 | 31-Mar-23 | 26/02/2024 | 3,240,000 | - | 3,240,000 | | | | | | 3,240,000 | Homebuyers with voting rights | |
| L L <thl< th=""> L <thl< th=""> <thl> <</thl></thl<></thl<> | 71 | Anand Dattatray Potdar | 1403 | AI | 26/07/2022 | 3896/2022 | 3,210,000 | 31-Mar-23 | 26/02/2024 | 3,210,000 | - | 3,210,000 | | | - | | | 3,210,000 | Homebuyers with voting rights | |
| 1 100 <th< td=""><td>72</td><td>Jay Baburao Vhatakar Tejshree Vhatakar</td><td>1404</td><td>Al</td><td>14/10/2021</td><td>5748/2021</td><td>4,000,000</td><td>15-Dec-22</td><td>26/02/2024</td><td>4,000,000</td><td>900,000</td><td>4,900,000</td><td>3,483,917</td><td>321,475</td><td>421</td><td>3,805,392</td><td></td><td>1,094,608</td><td>Homebuyers with voting rights</td><td>0.77</td></th<> | 72 | Jay Baburao Vhatakar Tejshree Vhatakar | 1404 | Al | 14/10/2021 | 5748/2021 | 4,000,000 | 15-Dec-22 | 26/02/2024 | 4,000,000 | 900,000 | 4,900,000 | 3,483,917 | 321,475 | 421 | 3,805,392 | | 1,094,608 | Homebuyers with voting rights | 0.77 |
| 1 | 73 | Rekha Vidhyasagar Sonakambale | 1405 | Al | 11/11/2023 | 6715/2023 | 3,500,000 | 30-Jun-24 | 17/03/2024 | 3,500,000 | 162,400 | 3,662,400 | - | - | | - | | 3,662,400 | Homebuyers with voting rights | |
| N | 74 | Probhakar Shinda | 1406 | Al | 21/07/2022 | 3809/2022 | 5,200,000 | 31-Mar-23 | 26/02/2024 | 5,022,900 | 737,052 | 5,759,952 | 5,022,900 | 346,787 | 315 | 5,369,687 | | 390,265 | Homebuyers with voting rights | 1.09 |
| | 75 | Hardik Shah | 1501 | AI | 29/08/2022 | 4354/2022 | 3,500,000 | 30-Jun-23 | 25/02/2024 | 3,857,165 | 367,500 | 4,224,665 | 3,500,000 | 171,836 | 224 | 3,671,836 | | 552,829 | Homebuyers with voting rights | 0.75 |
| N | 76 | Hardik Shah | 1502 | AI | 29/08/2022 | 4353/2022 | 3,500,000 | 30-Jun-23 | 25/02/2024 | 3,857,165 | 367,500 | 4,224,665 | 3,666,666 | 180,018 | 224 | 3,846,684 | | 377,981 | Homebuyers with voting rights | 0.78 |
| NAME NA NA NAME NAM | 77 | Pratibha Dhotre | 1503 | AI | 19/10/2022 | 5202/2022 | 4,700,000 | 31-Mar-23 | 6/3/2024 | 4,700,000 | 587,500 | 5,287,500 | 4,060,000 | 280,307 | 315 | 4,340,307 | | 947,193 | Homebuyers with voting rights | 0.38 |
| 1 <td>78</td> <td>Ramchandra Jindom &</td> <td>1504</td> <td>AI</td> <td>15/11/2022</td> <td>4910/2021</td> <td>3,800,000</td> <td>15-Dec-22</td> <td>26/02/2024</td> <td>3,800,000</td> <td>828,400</td> <td>4,628,400</td> <td>2,450,000</td> <td>226,071</td> <td>421</td> <td>2,676,071</td> <td></td> <td>1,952,329</td> <td>Homebuyers with voting rights</td> <td>0.54</td> | 78 | Ramchandra Jindom & | 1504 | AI | 15/11/2022 | 4910/2021 | 3,800,000 | 15-Dec-22 | 26/02/2024 | 3,800,000 | 828,400 | 4,628,400 | 2,450,000 | 226,071 | 421 | 2,676,071 | | 1,952,329 | Homebuyers with voting rights | 0.54 |
| 1 bigs | 79 | Vivek Sadani & Swati Sadani | 1505 | Al | 20/12/2021 | 6727/2021 | 4,100,000 | 15-Dec-22 | 24/02/2024 | 4,462,000 | 972,716 | 5,434,716 | 4,086,000 | 377,031 | 421 | 4,463,031 | | 971,685 | Homebuyers with voting rights | 0.91 |
| Note Main Main <t< td=""><td>80</td><td>Dhanraj Gourishankar Borgoankar</td><td>1506</td><td>Al</td><td>27/06/2022</td><td>3430/2022</td><td>4,050,000</td><td></td><td>18/04/2024</td><td>4,084,721</td><td>326,777</td><td>4,411,498</td><td>2,976,000</td><td></td><td>-</td><td>2,976,000</td><td></td><td>1,435,498</td><td>Homebuyers with voting rights</td><td>0.61</td></t<> | 80 | Dhanraj Gourishankar Borgoankar | 1506 | Al | 27/06/2022 | 3430/2022 | 4,050,000 | | 18/04/2024 | 4,084,721 | 326,777 | 4,411,498 | 2,976,000 | | - | 2,976,000 | | 1,435,498 | Homebuyers with voting rights | 0.61 |
| i i <td>81</td> <td>Mr. Ishwar Dilip Valvi</td> <td>1601</td> <td>Al</td> <td>15/09/2023</td> <td>5521/2023</td> <td>5,500,000</td> <td>30-Jun-24</td> <td>24/02/2024</td> <td>5,324,000</td> <td>384,659</td> <td>5,708,659</td> <td>5,324,000</td> <td></td> <td>-</td> <td>5,324,000</td> <td></td> <td>384,659</td> <td>Homebuyers with voting rights</td> <td>1.08</td> | 81 | Mr. Ishwar Dilip Valvi | 1601 | Al | 15/09/2023 | 5521/2023 | 5,500,000 | 30-Jun-24 | 24/02/2024 | 5,324,000 | 384,659 | 5,708,659 | 5,324,000 | | - | 5,324,000 | | 384,659 | Homebuyers with voting rights | 1.08 |
| | 82 | Deepali Sagar Shah & Sagar Rajkumar Shah | 1602 | Al | 29/08/2022 | 4357/2022 | 3,500,000 | | 26/02/2024 | 3,740,000 | 619,344 | 4,359,344 | 3,300,000 | - | - | 3,300,000 | | 1,059,344 | Homebuyers with voting rights | 0.67 |
| Automate Number of the second s | 83 | Monica Rohit Doshi | 1603 | Al | 30/06/2022 | 3499/2022 | 3,500,000 | 31-Mar-23 | 26/02/2024 | 1,000,000 | 135,000 | 1,135,000 | 1,000,000 | 69,041 | 315 | 1,069,041 | | 65,959 | Homebuyers with voting rights | 0.22 |
| I | 84 | | 1604 | Al | 2/12/2022 | 5982/2022 | 3,500,000 | 30-Aug-23 | 15/04/2024 | 3,500,000 | 162,400 | 3,662,400 | 1,300,000 | 46,444 | 163 | 1,346,444 | | 2,315,956 | Homebuyers with voting rights | 0.27 |
| No Trabinal T | 85 | Abay Mallikaarujn | 1606 | Al | 27/06/2022 | 3429/2022 | 4600000 | | 19/12/2024 | 3,835,600 | 862,910 | 4,698,510 | 3,812,000 | - | - | 3,812,000 | | 886,510 | Homebuyers with voting rights | 0.78 |
| Image: Normal state | 86 | | 1702 | Al | 7/7/2023 | 3816/2023 | 3,500,000 | 30-Mar-24 | 29/02/2024 | 3,710,000 | - | 3,710,000 | | - | - | - | - | 3,710,000 | Homebuyers with voting rights | |
| 88 bright 1706 A1 22/12/023 7/91/023 3.50000 3.59000 - 3.50000 - - 2.00000 - 1.50000 Headmentsystem voting right 4.4 89 Neta Bater Mane Deshmak 102 A2 30122020 1583021 4.000.000 12-bes-22 3001/2025 4.000.000 - 4.000.000 - - - 2.000.000 - A2 A2 printemetry with voting right A2 A301/2025 A3001/2025 4.000.000 - A4000.000 - < | 87 | Ismail Shaikh | 1704 | Al | 13/10/2023 | 6118/2023 | 5,500,000 | 30-Jun-24 | 24/02/2024 | 4,816,574 | 314,281 | 5,130,855 | 4,800,000 | - | - | 4,800,000 | - | 330,855 | Homebuyers with voting rights | 0.98 |
| h_{20} | 88 | Dattatray sankar birajdar | 1706 | Al | 22/12/2023 | 7691/2023 | 3,500,000 | 30-Sep-24 | 30/04/2024 | 3,500,000 | - | 3,500,000 | 2,000,000 | - | - | 2,000,000 | - | | | 0.41 |
| 90 84 A2 4192/11 41332021 3280,000 15112024 3280,000 1 1 2 1 3 As per information available with the IP, possibility withe IP, possibility withe IP, possibility withe IP, possib | 89 | Neeta Babru Mane Deshmukh | 102 | A2 | 30/12/2020 | 1583/2021 | 4,000,000 | 12-Dec-22 | 30/01/2025 | 4,000,000 | - | 4,000,000 | 1 | - | - | 1 | | 3,999,999 | As per information available with the RP, possession is with the creditor and no converyance deed / apartment deed / sale deed has been executed, thus based on legal optinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/-, | 0.00 |
| | 90 | Sonali Shivaji Salgar | 103 | A2 | 4/10/2021 | 4133/2021 | 3,280,000 | - | 15/11/2024 | 3,280,000 | - | 3,280,000 | 1 | - | - | 1 | | 3,279,999 | As per information available with the RP, possession is with the creditor and no converynnee deed/apartment deed/asle deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/ | 0.00 |

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| Inclusion And Bangle 883 A2 2801/2020 459/2020 3.560,000 3.690,000 A 3.560,000 1 As per information available with 6.02, procession is with residure and no corresponded of spatrom devial | 0.00 |
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|---|-----|---|----|------------|-----------|-----------|-----------|------------|-----------|-----------|-----------|-----------|---------|-----|-----------|---|-----------|---|------|
| 11 11 12 <td< td=""><td>114</td><td>Sachin Mallinath Khayade 901</td><td>A2</td><td>25/04/2023</td><td>3022/2023</td><td>3,500,000</td><td></td><td>18/11/2024</td><td>3,500,000</td><td>-</td><td>3,500,000</td><td>1</td><td>-</td><td></td><td>1</td><td>-</td><td>3,499,999</td><td>As per information available with the RP, possession is with the creditor and no convergance deed / apartment deed / sale deed has been executed, thus based on legal options, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1.⁽⁷⁾.</td><td>0.00</td></td<> | 114 | Sachin Mallinath Khayade 901 | A2 | 25/04/2023 | 3022/2023 | 3,500,000 | | 18/11/2024 | 3,500,000 | - | 3,500,000 | 1 | - | | 1 | - | 3,499,999 | As per information available with the RP, possession is with the creditor and no convergance deed / apartment deed / sale deed has been executed, thus based on legal options, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1. ⁽⁷⁾ . | 0.00 |
| i | 115 | Sashikala Patil 906 | A2 | 5/11/2019 | 5173/2019 | 3,300,000 | 30-Jun-21 | 27/11/2024 | 3,300,000 | - | 3,300,000 | 1 | - | | 1 | - | 3,299,999 | As per information available with the RP, possession is with the creditor and no converyance deed / apartment deed / sale deed has been receuted, this based on legal optionics, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/c. | 0.00 |
| n | 116 | Pravin Vilas Kakde 1001 & 1002 | A2 | 3/14/2022 | 1408/2022 | 6,100,000 | 15-Dec-22 | 25/02/2024 | 6,100,000 | 1,756,800 | 7,856,800 | 4,200,000 | 387,551 | 421 | 4,587,551 | - | | | 0.93 |
| 1 | 117 | Prakash Kumar Lal Das 1005 | A2 | 9/20/2021 | - | 4,150,000 | 15-Dec-22 | 26/02/2024 | 3,984,000 | 398,400 | 4,382,400 | 3,984,000 | 367,620 | 421 | 4,351,620 | - | 30,780 | Homebuyers with voting rights | 0.89 |
| No. No. <td>118</td> <td>Soma Chantejor 1103</td> <td>A2</td> <td></td> <td></td> <td></td> <td></td> <td>26022024</td> <td>3,500,000</td> <td>737,100</td> <td>4,237,100</td> <td></td> <td>-</td> <td>-</td> <td>-</td> <td></td> <td>4,237,100</td> <td>At these were 2 houndages who has claimed in respect to the property fill, not househously than adminish the apprecent to ad- which was during and exceeded during (202) provide, than the same there are approximately the same that the same transmission of the same transmission against the same, however the housdaperty has and provided allounce there day. 2009 (2021). Further the exceeded housdapeneds has not provided the agreement to safe and the same in allow role threads of the distribution of the distribution and administer that the provided which is the double 2022. Thus housdown is managered for allower that the distribution of the distribution and in administer that the provided which is the double 2022. Thus housdown is managered for allower the flore, the claim has been trated in a category of account FC Redoning to new with working</td> <td></td> | 118 | Soma Chantejor 1103 | A2 | | | | | 26022024 | 3,500,000 | 737,100 | 4,237,100 | | - | - | - | | 4,237,100 | At these were 2 houndages who has claimed in respect to the property fill, not househously than adminish the apprecent to ad- which was during and exceeded during (202) provide, than the same there are approximately the same that the same transmission of the same transmission against the same, however the housdaperty has and provided allounce there day. 2009 (2021). Further the exceeded housdapeneds has not provided the agreement to safe and the same in allow role threads of the distribution of the distribution and administer that the provided which is the double 2022. Thus housdown is managered for allower that the distribution of the distribution and in administer that the provided which is the double 2022. Thus housdown is managered for allower the flore, the claim has been trated in a category of account FC Redoning to new with working | |
| No. No. <td>119</td> <td>Rupa Chatterjee 1104</td> <td>A2</td> <td>23/03/2022</td> <td>1599/2022</td> <td>3,500,000</td> <td>-</td> <td>26/02/2024</td> <td>3,740,000</td> <td>787,644</td> <td>4,527,644</td> <td></td> <td>-</td> <td></td> <td>-</td> <td>-</td> <td>4,527,644</td> <td>Homebuyers with voting rights</td> <td>-</td> | 119 | Rupa Chatterjee 1104 | A2 | 23/03/2022 | 1599/2022 | 3,500,000 | - | 26/02/2024 | 3,740,000 | 787,644 | 4,527,644 | | - | | - | - | 4,527,644 | Homebuyers with voting rights | - |
| No. No. <td>120</td> <td>Yogesh Dilip Sutar 1105</td> <td>A2</td> <td>26/07/2021</td> <td>2880/2021</td> <td>4,050,000</td> <td>31-Jan-22</td> <td>24/02/2024</td> <td>3,442,500</td> <td>344,250</td> <td>3,786,750</td> <td>3,442,500</td> <td>557,591</td> <td>739</td> <td>4,000,091</td> <td>-</td> <td>-</td> <td>Homebuyers with voting rights</td> <td>0.81</td> | 120 | Yogesh Dilip Sutar 1105 | A2 | 26/07/2021 | 2880/2021 | 4,050,000 | 31-Jan-22 | 24/02/2024 | 3,442,500 | 344,250 | 3,786,750 | 3,442,500 | 557,591 | 739 | 4,000,091 | - | - | Homebuyers with voting rights | 0.81 |
| n | 121 | Vaibhav J Pandit 1106 | A2 | 13/10/2021 | 4334/2021 | 4450000 | 15-Dec-22 | 5/3/2024 | 4,450,000 | 937,170 | 5,387,170 | 4,450,000 | 410,619 | 421 | 4,860,619 | - | 526,551 | Homebuyers with voting rights | 0.99 |
| 11 11 <th< td=""><td>122</td><td>Mr. Rahul S Walikar 1203</td><td>A2</td><td>24/05/2023</td><td>2859/2023</td><td>3,500,000</td><td>30-Mar-24</td><td>26/02/2024</td><td>3,500,000</td><td>-</td><td>3,500,000</td><td>2,850,000</td><td>-</td><td></td><td>2,850,000</td><td>-</td><td>650,000</td><td>Homebuyers with voting rights</td><td>0.58</td></th<> | 122 | Mr. Rahul S Walikar 1203 | A2 | 24/05/2023 | 2859/2023 | 3,500,000 | 30-Mar-24 | 26/02/2024 | 3,500,000 | - | 3,500,000 | 2,850,000 | - | | 2,850,000 | - | 650,000 | Homebuyers with voting rights | 0.58 |
| 11 Marce 12 Marce | 123 | Kamalakar Mane 1204 | A2 | 22/06/2023 | 3526/2023 | 5,500,000 | 30-Jun-21 | 24/02/2024 | 5,324,000 | 375,342 | 5,699,342 | 5,124,000 | - | | 5,124,000 | - | 575,342 | Homebuyers with voting rights | 1.04 |
| 13 14 13 <th< td=""><td>124</td><td></td><td>A2</td><td>11/2/2022</td><td>803/2022</td><td>4,200,000</td><td>15-Dec-22</td><td>28/03/2024</td><td>4,032,000</td><td>403,200</td><td>4,435,200</td><td>4,032,000</td><td>372,049</td><td>421</td><td>4,404,049</td><td>-</td><td>31,151</td><td>Homebuyers with voting rights</td><td>0.90</td></th<> | 124 | | A2 | 11/2/2022 | 803/2022 | 4,200,000 | 15-Dec-22 | 28/03/2024 | 4,032,000 | 403,200 | 4,435,200 | 4,032,000 | 372,049 | 421 | 4,404,049 | - | 31,151 | Homebuyers with voting rights | 0.90 |
| α_{max} < | 125 | Paul & Abhishek 1206 | A2 | 3/3/2023 | 1190/2023 | 5,800,000 | 30-Jun-23 | 21/03/2024 | 5,614,000 | 300,910 | 5,914,910 | 5,614,000 | 275,624 | 224 | 5,889,624 | - | 25,286 | Homebuyers with voting rights | 1.20 |
| 12 Normaly 14 A 2120 57.00 14000 <td>126</td> <td>Koganure</td> <td>A2</td> <td>8/2/2022</td> <td>733/2022</td> <td>3,200,000</td> <td>15-Dec-22</td> <td>26/02/2024</td> <td>3,392,000</td> <td>298,666</td> <td>3,690,666</td> <td>2,000,000</td> <td>184,548</td> <td>421</td> <td>2,184,548</td> <td>-</td> <td>1,506,118</td> <td>Homebuyers with voting rights</td> <td>0.44</td> | 126 | Koganure | A2 | 8/2/2022 | 733/2022 | 3,200,000 | 15-Dec-22 | 26/02/2024 | 3,392,000 | 298,666 | 3,690,666 | 2,000,000 | 184,548 | 421 | 2,184,548 | - | 1,506,118 | Homebuyers with voting rights | 0.44 |
| Image: Marking field of the state of th | 127 | Nogja & Nandkishor 1304 | A2 | 27/12/2021 | 5676/2021 | 4,300,000 | 15-Dec-22 | 24/02/2024 | 4,831,000 | 1,053,158 | 5,884,158 | 4,543,000 | 419,201 | 421 | 4,962,201 | - | 921,957 | Homebuyers with voting rights | 1.01 |
| 101 Act mark 101 AC 241222 546/201 4.0000 15-be22 2.002204 4.48000 4.48000 4.477.0 3.9900 3.047 4.21 4.981.7 6.1590 4.0190 4.019 4.991.7 4.991.7 3.9900 3.047 4.991.7 <t< td=""><td>128</td><td>& Chetan 1305 Nandkishor Nogja</td><td>A2</td><td>27/12/2021</td><td>5677/2021</td><td>3,800,000</td><td>15-Dec-22</td><td>24/02/2024</td><td>3,946,000</td><td>860,228</td><td>4,806,228</td><td>3,688,000</td><td>340,306</td><td>421</td><td>4,028,306</td><td>-</td><td>777,922</td><td>Homebuyers with voting rights</td><td>0.82</td></t<> | 128 | & Chetan 1305 Nandkishor Nogja | A2 | 27/12/2021 | 5677/2021 | 3,800,000 | 15-Dec-22 | 24/02/2024 | 3,946,000 | 860,228 | 4,806,228 | 3,688,000 | 340,306 | 421 | 4,028,306 | - | 777,922 | Homebuyers with voting rights | 0.82 |
| $\frac{1}{10} \frac{1}{10} \frac{1}{10} $ | 129 | Chetan 1401 Ashok Kumar | A2 | 24/12/2021 | 5646/2021 | 4,000,000 | 15-Dec-22 | 26/02/2024 | 4,450,000 | 521,763 | 4,971,763 | 3,990,000 | 368,173 | 421 | 4,358,173 | | 613,590 | Homebuyers with voting rights | 0.89 |
| 111 Meliana date Meliana Meliana date Meliana Meliana date Meliana Meliana date Meliana Meliana date Meliana Meliana Meliana <th< td=""><td>130</td><td>Ravindra 1402 Ramgopal Miniyar</td><td>A2</td><td>24/12/2021</td><td>5648/2021</td><td>4,300,000</td><td>25-Mar-22</td><td>26/02/2024</td><td>4,504,000</td><td>981,872</td><td>5,485,872</td><td>4,190,500</td><td>630,068</td><td>686</td><td>4,820,568</td><td></td><td>665,304</td><td>Homebuyers with voting rights</td><td>0.98</td></th<> | 130 | Ravindra 1402 Ramgopal Miniyar | A2 | 24/12/2021 | 5648/2021 | 4,300,000 | 25-Mar-22 | 26/02/2024 | 4,504,000 | 981,872 | 5,485,872 | 4,190,500 | 630,068 | 686 | 4,820,568 | | 665,304 | Homebuyers with voting rights | 0.98 |
| 12 Waghmare & Waghmare & Waghmare & A2 1801023 3742023 3500,000 Company (Company) 963306 4.14.25 2.900,000 Company (Company) 1.274.326 Hendebyes with voing rights 0.99 main and Waghmare Waghmare main and Waghmare | 131 | Melinamani & 1403 Vandana Ganesh Melinamani | A2 | 25/03/2022 | 1651/2022 | 4,300,000 | 15-Dec-22 | 8/3/2024 | 4,250,000 | 340,000 | 4,590,000 | 3,300,000 | 304,504 | 421 | 3,604,504 | | 985,496 | Homebuyers with voting rights | 0.73 |
| 13 Righter Ville Rathed 1465 A2 51/202 70/202 2,90,000 16/1/202 2,900,000 44.666 3,34.666 990,000 91,351 421 1,081,351 - 2,263,355 Homebryons with voting rights 0.22 13 Righter Ville Rathed 1405 A2 51/202 2,900,000 16/1/2024 2,900,000 44.666 3,344.666 990,000 91,351 421 1,081,351 - 2,263,355 Homebryons with voting rights 0.22 | 132 | | A2 | 18/01/2023 | 374/2023 | 3,500,000 | | 25/02/2024 | 3,211,020 | 963,306 | 4,174,326 | 2,900,000 | - | | 2,900,000 | | 1,274,326 | Homebuyers with voting rights | 0.59 |
| | 133 | Rajshree Vilas Rathod 1405 | A2 | 5/1/2022 | 70/2022 | 2,900,000 | 15-Dec-22 | 16/11/2024 | 2,900,000 | 444,666 | 3,344,666 | 990,000 | 91,351 | 421 | 1,081,351 | - | 2,263,315 | Homebuyers with voting rights | 0.22 |

| r | | | | | | | | | | | | | | 1 | | | 1 | | |
|-----|--|------|----|------------|-----------|-----------|-----------|------------|-----------|-----------|-----------|-----------|---------|-----|-----------|---|-----------|---|------|
| 134 | Heenakausar Anvarhusen Kalal & Riyaj Likayat Korbu | 1406 | A2 | 23/11/2021 | 6323/2021 | 4,900,000 | 15-Dec-22 | 26/02/2024 | 5,194,000 | 1,093,856 | 6,287,856 | - | | - | | | 6,287,856 | Homebuyers with voting rights | |
| 135 | Jayashri Vivek Patil | 1501 | A2 | 23/11/2022 | 5780/2022 | 3,700,000 | | 3/3/2024 | 3,977,500 | | 3,977,500 | - | | | | | 3,977,500 | Homebuyers with voting rights | - |
| 136 | Jayashree Vijapur | 1502 | A2 | 30/12/2022 | 6543/2022 | 3,700,000 | - | 3/3/2024 | 3,977,500 | - | 3,977,500 | | | - | - | | 3,977,500 | Homebuyers with voting rights | - |
| 137 | Ashok Sambanna Sangnure & Mrs Chandana ashok sangure Mrs. Chandana | 1503 | A2 | 6/6/2022 | 3031/2022 | 4,300,000 | 31-Mar-23 | 26/02/2024 | 3,956,000 | 830,760 | 4,786,760 | 3,956,000 | 273,127 | 315 | 4,229,127 | | 557,633 | Homebuyers with voting rights | 0.86 |
| 138 | Ashok Sanamure Bahubali Jaypal Kakrambe And Mandakini Bahubali Kakrambe | 1504 | A2 | 24/03/2023 | 1560/2023 | 3,000,000 | | 26/02/2024 | 3,206,100 | - | 3,206,100 | 2,500,000 | | | 2,500,000 | | 706,100 | Homebuyers with voting rights | 0.51 |
| 139 | Pravin Satish Shinde And Nanda Satish Shinde | 1505 | A2 | 11/2/2022 | 819/2022 | 4,150,000 | 15-Dec-22 | 25/02/2024 | 3,440,000 | 990,720 | 4,430,720 | 3,440,000 | 317,422 | 421 | 3,757,422 | | 673,298 | Homebuyers with voting rights | 0.76 |
| 140 | Shubham Krishnadev Saptale | 1506 | A2 | 6/7/2022 | 3594/2022 | 4,400,000 | 31-Mar-23 | 24/02/2024 | 4,739,400 | 1,137,456 | 5,876,856 | 4,224,000 | 291,630 | 315 | 4,515,630 | | 1,361,226 | Homebuyers with voting rights | 0.92 |
| 141 | Vishnu Sahebrao Gaikwad | 1603 | A2 | 16/11/2022 | 5670/2022 | 3,500,000 | | 26/02/2024 | 3,711,200 | 334,008 | 4,045,208 | 3,300,000 | | | 3,300,000 | | 745,208 | Homebuyers with voting rights | 0.67 |
| 142 | Mahesh Sahebrao Gaikwad | 1605 | A2 | 27/12/2022 | 6478/2022 | 3700000 | | 26/02/2024 | 3,922,000 | 334,008 | 4,256,008 | 3,250,000 | | | 3,250,000 | | 1,006,008 | Homebuyers with voting rights | 0.66 |
| 143 | Madhuri Mallikarjun Kamble | 1606 | A2 | 7/1/2022 | 113/2022 | 4,450,000 | 15-Dec-22 | 29/02/2024 | 3,500,000 | 670,000 | 4,170,000 | 3,500,000 | 322,959 | 421 | 3,822,959 | | 347,041 | Homebuyers with voting rights | 0.78 |
| 144 | Sagar Balbhim Iondhe | 1701 | A2 | 28/04/2023 | 2347/2023 | 4,900,000 | 30-Mar-24 | 9/3/2024 | 3,202,000 | - | 3,202,000 | 3,202,000 | | | 3,202,000 | | - | Homebuyers with voting rights | 0.65 |
| 145 | Mr. Mayur Dhananjay Thakur | 1704 | A2 | 26/07/2023 | 4232/2023 | 5,500,000 | 30-Jun-24 | 24/02/2024 | 5,324,000 | 452,540 | 5,776,540 | 4,924,000 | | | 4,924,000 | | 852,540 | Homebuyers with voting rights | 1.00 |
| 146 | Sagar Balbhim Iondhe | 1706 | A2 | 28/04/2023 | 2348/2023 | 4,900,000 | | 9/3/2024 | 3,202,000 | - | 3,202,000 | 3,202,000 | | | 3,202,000 | | - | Homebuyers with voting rights | 0.65 |
| 147 | Jagdish Amrutrao Patil | 201 | в | 28/12/2020 | 4796/2020 | 5,000,000 | 12-Dec-22 | 8/4/2024 | 5,000,000 | - | 5,000,000 | 1 | | | 1 | | 4,999,999 | As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal optiono, RP has considered the claim under Secured FC class of creditory with nominal value of Rs. 1/ | 0.00 |
| 148 | Vrinda Dhananjay Bhosale | 203 | в | 13/01/2020 | 180/2020 | 4,692,400 | 30-Jun-21 | 27/02/2024 | 5,200,000 | - | 5,200,000 | 1 | | | 1 | | 5,199,999 | As per information available with the RP, possession is with the creditor and no conveyance deed / apartment deed / sale deed has been executed, thus based on legal optionion, RP has considered the claim under Secured F/c (class of creditors) with nominal value of Rs. 1/c. | 0.00 |
| 149 | Hema Ravindra Patil | 302 | в | 15/11/2019 | 4425/2019 | 5,276,800 | 30-Jun-21 | 26/02/2024 | 5,676,268 | - | 5,676,268 | 1 | | | 1 | | 5,676,267 | As per information available with the RP, possession is with the creditor and no conversance deed / anartment deed / sale deed has | 0.00 |
| 150 | Ahilaya Bharat Dhere | 401 | в | 31/03/2013 | 3593/2013 | 2,800,000 | 30-Jun-15 | 15/11/2024 | 2,800,000 | - | 2,800,000 | 1 | | | 1 | | 2,799,999 | As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC class of creditory with nominal value of Rs. 1/ | 0.00 |
| 151 | Rajesh Kallapa | 403 | в | 31/12/2012 | 1217/2013 | 3,000,000 | 30-Jun-15 | 27/01/2025 | 3,000,000 | - | 3,000,000 | 1 | | | 1 | - | 2,999,999 | As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/ | 0.00 |
| 152 | Omkaran Siddalingappa Umbarje | 501 | в | 8/8/2019 | 2918/2019 | 4,700,000 | 31-Dec-19 | 1/3/2024 | 5,024,500 | - | 5,024,500 | 1 | | | 1 | | 5,024,499 | As per information available with the RP, possession is with the creditor and no convenyance deed / anartment deed / sale deed has | 0.00 |
| 153 | Sivajit Vasant | 503 | в | - | | - | | 25/02/2024 | 5,600,000 | - | 5,600,000 | 1 | | | 1 | | 5,599,999 | As per information available with the RP, possession is with the creditor and no converyance deed / apartment deed / sale deed has been executed, thus based on legal optinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/ | 0.00 |
| 154 | KASHINATH SANGAPPA UMBARJE, PUSHPA KASHINATH UMBARJE & | 504 | в | 5/2/2020 | 582/2020 | 4,167,400 | 30-Jun-21 | 2/3/2024 | 4,492,000 | - | 4,492,000 | 1 | | | 1 | | 4,491,999 | As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC class of creditory with nominal value of Rs. 1/ | 0.00 |
| 155 | Namdeo G. Varunj | 601 | в | 31/03/2021 | 1786/2021 | 6,000,000 | 10-Dec-22 | 27/11/2024 | 6,000,000 | - | 6,000,000 | 1 | | | 1 | | 5,999,999 | As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC class of creditory with nominal value of Rs. 1/ | 0.00 |
| 156 | Mahendra Bhosalay | 602 | в | 26/03/2014 | 2863/2014 | 3,800,000 | | 15/11/2024 | 3,800,000 | - | 3,800,000 | 1 | | | 1 | | 3,799,999 | As per information available with the RP, possession is with the creditor and no convenyance deed / anattment deed / sale deed has | 0.00 |
| | | | | | | | | | | | | | | | | | | · | |

| 157 | Deepti Sagar Mehtre | 701 | в | 16/04/2014 | 3420/2014 | 4,500,000 | 30-Jun-15 | 12/12/2024 | 5,000,000 | - | 5,000,000 | 1 | - | - | 1 . | 4,999,999 | As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC claim under Secured FC and the Rs. 1/ | 0.00 |
|-----|---|------|---|------------|-----------|-----------|-----------|------------|-----------|-----------|-----------|-----------|---------|-----------|-------|-----------|--|------|
| 158 | Venkatesh Yajurvedi | 703 | в | 26/03/2013 | 3486/2013 | 5,000,000 | 30-Jun-15 | 1/12/2024 | 5,000,000 | | 5,000,000 | 1 | - | - | 1 . | 4,999,999 | As per information available with the RP, possession is with the creditor and no convexyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (constrained or creditor) with nominal value of Rs. 1/ | 0.00 |
| 159 | Bhartendu Kumar Saha | 704 | в | 19/11/2020 | 3802/2020 | 6,100,000 | 30-Jun-21 | 26/02/2024 | 6,100,000 | | 6,100,000 | 1 | - | | 1 - | 6,099,999 | As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (elss of creditor) with nominal value of Rs. 1/ | |
| 160 | Abhijeet Dattatary Gaiwad | 801 | в | 3/12/2021 | 6506/2021 | 7,500,000 | - | 14/02/2025 | 7,500,000 | - | 7,500,000 | 1 | - | | 1 - | 7,499,999 | As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured PC (class of creditor) with nominal value of Rs. 1/ | 0.00 |
| 161 | Maqbool Ahemad Shaikh | 802 | в | 27/11/2019 | 4629/2019 | 4,622,500 | - | 3/3/2024 | 4,622,500 | - | 4,622,500 | ļ | - | - | 1 - | 4,622,499 | As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal optimon, RP has considered the claim under Secured FC claim under Secured are considered and a sale of Rs. 1/. | 0.00 |
| 162 | Javid Shaikh. | 804 | в | | - | - | - | 24/2/2024 | 7,500,000 | - | 7,500,000 | 1 | - | - | 1 - | 7,499,999 | As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal optimon, RP has considered the claim under Secured FC claim of creditory with nominal value of Rs. 1/ | |
| 163 | Runal Mahantesh Bhanamagi | 901 | в | 5/2/2021 | 586/2021 | 5,800,000 | - | 26/02/2024 | 5,800,000 | 2,552,000 | 8,352,000 | 1 | - | - | 1 - | 8,351,999 | As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC claim under Secured FC and the Rs. 1/ | 0.00 |
| 164 | Shamrao Mahaling Ghaytadak | 903 | в | 26/12/2012 | 1214/2013 | 3,000,000 | 30-Jun-15 | 14/11/2024 | 3,000,000 | - | 3,000,000 | 1 | - | - | 1 - | 2,999,999 | As per information available with the RP, possession is with the creditor and no convergence deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/ | |
| 165 | Nikhil Dinesh Maheshwari And Smita Dinesh Boob Aarefa | 904 | в | 25/11/2020 | 3900/2020 | 6,000,000 | 30-Nov-20 | 26/02/2024 | 6,420,000 | - | 6,420,000 | 1 | | | 1 . | 6,419,999 | As per information available with the RP, possession is with the creditor and no convergence deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/-, | 0.00 |
| 166 | Aareta Munirahmad Satkhed & Munirahmad Adamsaheb Satkhed | 1001 | в | 31/12/2020 | 4904/2020 | 4,750,000 | 12-Dec-22 | 12/5/2024 | 4,745,314 | 1,708,313 | 6,453,627 | 3,804,357 | 353,545 | 424 4,15 | 902 . | 2,295,725 | Homebuyers with voting rights | 0.85 |
| 167 | Parvez Siddike & Afroze Parvez Siddike | 1002 | в | 10/12/2020 | 4231/2020 | 5,000,000 | 12-Dec-22 | 25/02/2024 | 5,000,000 | 1,400,000 | 6,400,000 | 2,800,000 | 260,208 | 424 3,066 | 208 . | 3,339,792 | Homebuyers with voting rights | 0.62 |
| 168 | Vijaylaxmi Omkaran Umbarje & Shriraj Omkaran Umbarje | 1003 | в | 19/02/2021 | 752/2021 | 5,000,000 | 31-Dec-22 | 1/3/2024 | 5,000,000 | 1,053,000 | 6,053,000 | 3,132,000 | 278,019 | 405 3,410 | | 2,642,981 | Homebuyers with voting rights | 0.69 |
| 169 | Mr. Vishal Bandu Chavan, | 1004 | в | 28/12/2022 | 6490/2022 | 6,200,000 | 30-Jun-23 | 24/02/2024 | 6,110,000 | 278,005 | 6,388,005 | 5,620,000 | 275,919 | 224 5,89 | 919 . | 492,086 | Homebuyers with voting rights | 1.20 |
| 170 | Santosh Baburao Tenhalikar | 1101 | в | 1/7/2021 | 2552/2021 | 5,000,000 | | 26/02/2024 | 3,889,993 | 819,232 | 4,709,225 | | - | | | 4,709,225 | Homebuyers with voting rights | - |
| 171 | Girish Bajirao Salunkhe | 1103 | в | 13/04/2022 | 2065/2022 | 5,000,000 | | 25/02/2024 | 5,000,000 | 625,000 | 5,625,000 | 3,800,000 | - | - 3,800 | | 1,825,000 | Homebuyers with voting rights | 0.77 |
| 172 | Mr. Prabhakar Bandu Chavan, | 1201 | в | 30/08/2022 | 4377/2022 | 6,300,000 | 31-Mar-23 | 24/2/2024 | 6,300,000 | 478,800 | 6,778,800 | 5,000,000 | 345,205 | 315 5,34: | 205 . | 1,433,595 | Homebuyers with voting rights | 1.09 |
| 173 | Mr. Sunil Balu Jori, | 1202 | в | 15/03/2023 | 1382/2023 | 8,000,000 | 30-Jun-23 | 24/02/2024 | 7,840,000 | 211,680 | 8,051,680 | 7,099,000 | 348,532 | 224 7,443 | 532 . | 604,148 | Homebuyers with voting rights | 1.52 |
| 174 | Sachin Ashok Katte And Madhuri Sachin Katte | 1203 | в | 28/01/2022 | 475/2022 | 5,600,000 | 15-Dec-22 | 11/3/2024 | 5,212,000 | 1,136,216 | 6,348,216 | 4,746,000 | 437,932 | 421 5,183 | | 1,164,284 | Homebuyers with voting rights | 1.05 |
| 175 | Vinod Dnyaeshwar Jadhav | 1204 | в | 19/01/2022 | 314/2022 | 5,500,000 | | 3/3/2024 | 5,060,000 | 983,664 | 6,043,664 | | - | | | 6,043,664 | Homebuyers with voting rights | - |
| 176 | Mr. Nagesh Shivsharan Kolle | 1301 | в | 9/6/2023 | 3252/2023 | 7,000,000 | 30-Mar-24 | 24/02/2024 | 6,780,000 | 396,630 | 7,176,630 | 6,400,000 | - | . 6,400 | | 776,630 | Homebuyers with voting rights | 1.30 |
| 177 | Mr. Satish Maruti Kadam & Mrs. Swati Satish Kadam, | 1302 | в | 7/6/2023 | 3188/2023 | 4,800,000 | 30-Mar-24 | 24/2/2024 | 4,600,000 | 341,550 | 4,941,550 | 4,600,000 | - | . 4,600 | | 341,550 | Homebuyers with voting rights | 0.94 |
| 178 | Vikas Jayprakqash Rathod | 1304 | в | 23/03/2022 | 1773/2022 | 4,300,000 | 15-Dec-22 | 26/02/2024 | 4,300,000 | | 4,300,000 | 3,750,000 | 346,027 | 421 4,090 | | 203,973 | Homebuyers with voting rights | 0.83 |
| 179 | Devendra Hanuman Mandhana | 1403 | в | 18/01/2022 | 273/2022 | 6,000,000 | | 25/02/2024 | 6,050,000 | 1,427,900 | 7,477,900 | 6,100,000 | | - 6,100 | | 1,377,900 | Homebuyers with voting rights | 1.24 |

| 180 | Chetan Nandkishor Nogja & Gayatri Chetan Nogja | 1404 B | 18 | 8/01/2022 | 272/2022 | 6,000,000 | 15-Dec-22 | 12/2/2024 | 6,877,000 | 1,499,186 | 8,376,186 | 6,177,000 | 569,976 | 421 | 6,746,976 | 1,629,210 | Homebuyers with voting rights | 1.37 |
|-----|---|---|-----------------------|-----------|-----------|------------|-----------|------------|------------|-----------|------------|------------|-----------|-----|------------|------------|-------------------------------|------|
| 181 | Yogiraj Mallinath Birajdar | 1501 B | 24 | 4/09/2021 | 4006/2021 | 6,000,000 | - | 5/3/2024 | 5,864,222 | 1,278,400 | 7,142,622 | 5,760,000 | - | - | 5,760,000 | 1,382,622 | Homebuyers with voting rights | 1.17 |
| 182 | Ganesh Baban Pasphule and Yogita Ganesh Pashphule | 1502 B | 23 | 3/01/2023 | 490/2023 | 6,200,000 | - | 4/3/2024 | 5,060,000 | 610,236 | 5,670,236 | | - | | - | 5,670,236 | Homebuyers with voting rights | - |
| 183 | Deepak S Kamble | 1503 B | 8 | 8/4/2022 | 1969/2022 | 3,750,000 | - | 26/02/2024 | 4,468,100 | 861,480 | 5,329,580 | | - | - | - | 5,329,580 | Homebuyers with voting rights | - |
| 184 | Jyoti Milind Rajguru | 1504 B | 27 | 7/07/2021 | 2901/2021 | 5,200,000 | - | 25/02/2024 | 4,850,000 | 2,619,000 | 7,469,000 | 4,800,000 | - | - | 4,800,000 | 2,669,000 | Homebuyers with voting rights | 0.98 |
| 185 | Omkar Sanjeevkumar Jadhav And Abhishek Sanjeevkumar Jadhav | 1601 B | 6 | 6/4/2023 | 7864/2023 | 4,850,000 | 30-Mar-24 | 26/02/2024 | 5,000,000 | - | 5,000,000 | | - | - | - | 5,000,000 | Homebuyers with voting rights | - |
| 186 | Mr. Narsinh Maruti Jagtap | 1602 B | ν | /12/2022 | 5951/2022 | 8,000,000 | 30-Aug-23 | 24/02/2024 | 7,700,000 | 523,600 | 8,223,600 | 7,700,000 | 275,090 | 163 | 7,975,090 | 248,510 | Homebuyers with voting rights | 1.62 |
| 187 | Asma Iqbal Shaikh | a 1603 B | 5 | 5/8/2021 | 3122/2021 | 7,500,000 | - | 26/02/2024 | 8,025,000 | 2,025,000 | 10,050,000 | | - | - | - | 10,050,000 | Homebuyers with voting rights | - |
| 188 | Tejaswini P Yelgunde & Pravin S Yelgunde | 1604 B | 14 | 4/06/2022 | 3202/2022 | 6,300,000 | 31-Mar-23 | 24/02/2024 | 5,800,000 | 425,333 | 6,225,333 | 5,750,000 | 396,986 | 315 | 6,146,986 | 78,347 | Homebuyers with voting rights | 1.25 |
| 189 | MATRIX INFRA RMC Ashok Manohar Gaikwad, Atul Chandrakant Gaikwad and Sunil | 1702 B | 17 | 7/04/2023 | 2829/2023 | 4,850,000 | - | 17/03/2024 | 4,850,000 | - | 4,850,000 | | - | - | - | 4,850,000 | Homebuyers with voting rights | - |
| 190 | Mr. Kshitij Nitin Kotwal, | 1703 B | | 2/08/2023 | 4786/2023 | 9,000,000 | 30-Jun-24 | 24/02/2024 | 8,732,000 | 683,279 | 9,415,279 | 6,300,000 | - | - | 6,300,000 | 3,115,279 | Homebuyers with voting rights | 1.28 |
| 191 | Gajaraj Rudramath | Commercial Space of 123 Mtr at Upper Ground Fle Wing - C of the project "C Panache," as per the R Agreement No. 3754/2020 18th Nov | or in Galaxy 18 | 8/11/2020 | 3754/2020 | 7,000,000 | 30-Jun-21 | 28/03/2024 | 7,392,500 | 1,478,500 | 8,871,000 | 7,292,500 | 1,524,832 | 954 | 8,817,332 | 53,668 | Homebuyers with voting rights | 1.79 |
| 192 | Adarsh Anil Hotkar | Shop 3 | 19 | 9/12/2020 | 4477/2020 | 2,161,001 | 30-Dec-21 | 10/3/2024 | 2,161,001 | 446,606 | 2,607,607 | 1,000,000 | - | - | 1,000,000 | 1,607,607 | Homebuyers with voting rights | 0.20 |
| 193 | Rekha Anil Hotkar | Shop No. 1 and 2 | 15 | 9/12/2020 | 4478/2020 | 2,091,218 | - | 10/3/2024 | 2,091,218 | 431,185 | 2,522,403 | 2,000,000 | - | - | 2,000,000 | 522,403 | Homebuyers with voting rights | 0.41 |
| 194 | Sadanand Hanumant Gaikwad | Shop No. 6, 7, 8, 9, 10, 13 | and 14 4/ | /11/2020 | 3490/2020 | 15,000,000 | 12-Nov-21 | 11/12/2024 | 15,000,000 | 3,600,000 | 18,600,000 | 13,500,000 | 2,423,342 | 819 | 15,923,342 | 2,676,658 | Homebuyers with voting rights | 3.24 |
| 195 | Mahadeo Basanna Kognure | 248.5 Sqm at UG | 23 | 3/10/2020 | 3278/2020 | 13,500,000 | 30-Jun-21 | 9/3/2024 | 13,500,000 | 2,827,799 | 16,327,799 | 10,500,000 | 2,195,507 | 954 | 12,695,507 | 3,632,292 | Homebuyers with voting rights | 2.58 |